

Augmenting fleet and capacity of SCI

1639. SHRI DILIP KUMAR TIRKEY: Will the Minister of SHIPPING be pleased to state:

- (a) what is the total number of fleet of vessels of Shipping Corporation of India (SCI) at present;
- (b) what is the current tonnage capacity of SCI; and
- (c) the steps being taken by Government to augment the fleet and the tonnage capacity of SCI?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Sir, Shipping Corporation of India Ltd. (SCI) owns a fleet of 68 vessels at present with total tonnage capacity of 5.847 million dead weight tonnage (DWT).

(c) As delivery of new vessels usually takes 2-3 years and it is opportune time to take advantage of prevailing low asset prices, SCI has taken a considered view to purchase vessels from first hand owners to augment the fleet and the tonnage capacity.

Development of inland waterways

1640. SHRI OSCAR FERNANDES: Will the Minister of SHIPPING be pleased to state:

- (a) the details of inland waterways available in the country, at present, State/UT-wise;
- (b) whether Government proposes to encourage inland waterways system and if so, the details thereof;
- (c) the details of inland waterways proposed to be developed during the next three years, State/UT-wise;
- (d) the funds allocated for this purpose during the last three years and the current year, year-wise and State/UT-wise; and
- (e) the extant policy of Government regarding construction of National Waterways Transport Grid which was supposed to cover primarily five national waterways?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) Under the National Waterways Act, 2016, 111 inland waterways,

have been declared as National Waterways (NWs). The details of the 111 NWs, State/UT-wise are given in the Statement (*See* below).

(b) A major step taken to exploit the potential of inland waterways in the country is that, 106 new waterways have been declared as NWs under the National Waterways Act, 2016 in addition to five existing National Waterways. Besides, for capacity augmentation of NW-1 on River Ganga, from Haldia to Varanasi the 'Jal Marg Vikas' Project is being implemented with the technical and financial support of the World Bank at a total cost of ₹4,200 crore. The project is scheduled to be completed in six years period. Under this project, various sub-projects such as fairway development and construction of multimodal terminals at Varanasi, Sahibganj and Haldia are being implemented. On NW-2, river Brahmaputra, Ro-Ro services have started and a construction has commenced for ship repair facility at Pandu (Guwahati).

(c) The development of the new NWs is being undertaken in a phased manner. In the first phase, development of six NWs has been taken up. These are NW-4 (Kakinada Puducherry Canal along with Krishna and Godavari rivers), NW-5 (East Coast Canal with Brahmani and Mahanadi Delta), NW-16 (Barak), NW-37 (Gandak), NW-40 (Ghagra River) and NW-58 (Kosi).

(d) The funds in the form of grants are allocated for development of Inland Water Transport to the Inland Waterways Authority of India (IWAI). IWAI allocates funds NWs-wise depending on the developmental activities being planned for a NW. Since NW-1 passes through four States viz; Uttar Pradesh, Bihar, Jharkhand and West Bengal, it is difficult to indicate allocation State-wise. The NW-wise allocation of funds is given below:

		(₹ in crore)		
	State	2014-15	2015-16	2016-17
NW-1	UP, Bihar, Jharkhand, West Bengal	76.74	184.35	203.40
NW-2	Assam	72.80	80.88	67.00
NW-3	Kerala	17.85	12.67	10.38
NW-4	Andhra Pradesh	-	3.00	4.50
NW-5	Odisha	-	3.00	6.84

(e) Since IWAI is already undertaking the sub-components of Integrated National Waterways Transportation Grid (INWTG) on National Waterways-1 to 5 including Jal

Marg Vikas through normal budgetary support and external aid through multi-lateral funding, it has been decided that implementation of INWTG as a comprehensive project may not be pursued further. Only such projects which are viable and can be implemented are being considered on all the National Waterways declared by the National Waterways Act, 2016, through budgetary and external assistance.

Statement

State/UT-wise list of 111 - National Waterways

Sl. No.	National Waterways	Approximate Length (Km.)	State
1	2	3	4
1.	National Waterway-1	1620	UP, Bihar, Jharkhand, West Bengal
2.	National Waterway-2	891	Assam
3.	National Waterway-3	365	Kerala
4.	National Waterway-4	2890	Tamil Nadu, Andhra Pradesh, Telanagana
5.	National Waterway-5	588	Odisha, West Bengal
6.	National Waterway-6	71	Assam
7.	National Waterway-7	96	West Bengal
8.	National Waterway-8	28	Kerala
9.	National Waterway-9	38	Kerala
10.	National Waterway-10	45	Maharashtra
11.	National Waterway-11	98	Maharashtra
12.	National Waterway-12	55	UP
13.	National Waterway-13	11	Tamil Nadu
14.	National Waterway-14	49	Odisha
15.	National Waterway-15	137	West Bengal
16.	National Waterway-16	121	Assam
17.	National Waterway-17	191	HP and Punjab
18.	National Waterway-18	73	Assam
19.	National Waterway-19	68	UP
20.	National Waterway-20	94	Tamil Nadu

1	2	3	4
21.	National Waterway-21	139	Telangana Karnataka
22.	National Waterway-22	156	Odisha
23.	National Waterway-23	56	Odisha
24.	National Waterway-24	60	UP
25.	National Waterway-25	33	Goa
26.	National Waterway-26	53	J&K and Punjab
27.	National Waterway-27	17	Goa
28.	National Waterway-28	45	Maharashtra
29.	National Waterway-29	135	West Bengal
30.	National Waterway-30	114	Assam
31.	National Waterway-31	110	Assam
32.	National Waterway-32	63	Assam
33.	National Waterway-33	61	Assam
34.	National Waterway-34	130	West Bengal
35.	National Waterway-35	113	West Bengal
36.	National Waterway-36	121	West Bengal
37.	National Waterway-37	300	Bihar and UP
38.	National Waterway-38	62	Assam and West Bengal
39.	National Waterway-39	49	Meghalaya
40.	National Waterway-40	340	Bihar and UP
41.	National Waterway-41	112	Karnataka
42.	National Waterway-42	518	UP
43.	National Waterway-43	10	Karnataka
44.	National Waterway-44	64	West Bengal
45.	National Waterway-45	650	Haryana, Punjab and Rajasthan
46.	National Waterway-46	35	J and K
47.	National Waterway-47	131	West Bengal
48.	National Waterway-48	590	Rajasthan and Gujarat
49.	National Waterway-49	110	J and K

1	2	3	4
50.	National Waterway-50	43	Meghalaya and Assam
51.	National Waterway-51	23	Karnataka
52.	National Waterway-52	54	Karnataka
53.	National Waterway-53	145	Maharashtra
54.	National Waterway-54	86	UP and Bihar
55.	National Waterway-55	364	Tamil Nadu
56.	National Waterway-56	23	Jharkhand
57.	National Waterway-57	46	Assam
58.	National Waterway-58	236	Bihar
59.	National Waterway-59	28	Kerala
60.	National Waterway-60	77	West Bengal
61.	National Waterway-61	28	Meghalaya
62.	National Waterway-62	100	Assam
63.	National Waterway-63	327	Rajasthan
64.	National Waterway-64	425	Odisha
65.	National Waterway-65	81	West Bengal
66.	National Waterway-66	248	Gujarat
67.	National Waterway-67	94	Karnataka
68.	National Waterway-68	41	Goa
69.	National Waterway-69	5	Tamil Nadu
70.	National Waterway-70	242	Maharashtra, and Telangana
71.	National Waterway-71	27	Goa
72.	National Waterway-72	60	Maharashtra
73.	National Waterway-73	227	Gujarat
74.	National Waterway-74	78	Karnataka
75.	National Waterway-75	141	Tamil Nadu
76.	National Waterway-76	23	Karnataka
77.	National Waterway-77	20	Tamil Nadu
78.	National Waterway-78	265	Maharashtra and Telangana

1	2	3	4
79.	National Waterway-79	29	Andhra Pradesh
80.	National Waterway-80	125	Tamil Nadu
81.	National Waterway-81	35	Bihar
82.	National Waterway-82	72	Assam
83.	National Waterway-83	31	Maharashtra
84.	National Waterway-84	42	HP and J and K
85.	National Waterway-85	31	Maharashtra
86.	National Waterway-86	72	West Bengal
87.	National Waterway-87	212	Gujarat
88.	National Waterway-88	14	Goa
89.	National Waterway-89	46	Maharashtra
90.	National Waterway-90	29	Karnataka
91.	National Waterway-91	52	Maharashtra
92.	National Waterway-92	26	West Bengal
93.	National Waterway-93	62	Meghalaya
94.	National Waterway-94	160	Bihar
95.	National Waterway-95	111	Assam
96.	National Waterway-96	314	Jharkhand, West Bengal and Odisha
97.	National Waterway-97 (Sunderbans)	654	West Bengal
98.	National Waterway-98	377	Punjab and HP
99.	National Waterway-99	64	Tamil Nadu
100.	National Waterway-100	436	Maharashtra and Gujarat
101.	National Waterway-101	42	Nagaland
102.	National Waterway-102	86	Mizoram
103.	National Waterway-103	73	UP
104.	National Waterway-104	230	Telangana, Karnataka and AP
105.	National Waterway-105	16	Karnataka
106.	National Waterway-106	20	Meghalaya

1	2	3	4
107.	National Waterway-107	45	Tamil Nadu
108.	National Waterway-108	53	UP
109.	National Waterway-109	164	Maharashtra and Telangana
110.	National Waterway-110	1089	Haryana, UP and Delhi
111.	National Waterway-111	50	Goa

Development of coastal shipping

1641. SHRI AJAY SANCHETI: Will the Minister of SHIPPING be pleased to state:

- (a) the details of initiatives taken to develop coastal shipping in the country;
- (b) whether any action plan has been drawn in this regard;
- (c) if so, the details thereof; and
- (d) the progress made in this regard, so far?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) Government has taken the following main initiatives to develop the coastal shipping industry:

(i) moderating manning and technical requirements for vessels operating within Indian territorial waters through a river sea vessel notification; (ii) declaring the inland vessel limits for facilitating coastal trade operations; (iii) issuing coastal shipping rules for coastal vessels operating within-20 miles off the coast; (iv) advising major ports to introduce green channel for coastal cargo and priority berthing for coastal vessels; (v) exempting customs and Central Excise duty on bunker fuels (IFO 180 and IFO 380 CST) for use by coastal vessels carrying EXIM cargo or empty containers or domestic cargo between two ports in India; (vi) bringing abatement of service tax at 70% for coastal shipping at par with road and rail; (vii) simplification of customs procedures.

(b) Yes, Sir. The Ministry of Shipping has prepared a vision document for "Coastal Shipping, Tourism and Regional Development" which envisages increasing the share of Coastal/Inland Water transportation, development of coastal shipping as part of an end to end logistic supply chain, integration of inland waterways with coastal routes and development of regional centres to generate cargo for coastal traffic.